

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).2798/2010

(From the judgement and order dated 24/11/2009 in WP No.33013/2009
of The HIGH COURT OF KERALA AT ERNAKULAM)

K.N. GOVINDAN KUTTY MENON Petitioner(s)

VERSUS

C.D. SHAJI Respondent(s)

(For final disposal)

Date: 21/10/2011 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE P. SATHASIVAM
HON'BLE MR. JUSTICE JASTI CHELAMESWAR

For Petitioner(s) Mr. Prashanth P., Adv.
Ms. Prachi Bajpai, Adv.
Mr. S.K. Balachandran, Adv.
Mr. T. Harish Kumar, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

List the matter on 14th November, 2011.

We request Mr. V. Giri learned senior counsel
to appear as Amicus Curiae in this matter and assist
the Court.

Counsel for petitioner is directed to hand
over a copy of the present petition and all the
papers relating to the petition to Shri V. Giri
learned senior counsel.

[Usha Bhardwaj]
Court Master

[Savita Sainani]
Court Master